NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 63/Chd/Pb/2017 alongwith Caveat No.4/2017

In the matter of:

Varda Spinning & Weaving ...Petitioner-Financial Creditor Mills Pvt. Ltd.

Vs.

Jindal Cotex Ltd.Respondent-Corporate Debtor.

Present: Mr. Rakesh Bhatia, Advocate for the petitioner.

Mr. Nesar Ahmad, Practising Company Secretary with Mr. Rajesh Goyal, Chief Accounts Officer for the

corporate debtor.

Learned counsel for the petitioner submits that he will file rejoinder in the Registry today itself and copy has been supplied to the Authorised Representative of the respondent. Let the needful be done during course of the day. Learned counsel for the petitioner seeks time to argue the case because his daughter is admitted in hospital due to dengue fever. List the matter for arguments on 09.10.2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 03, 2017